

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 36268/2019

(Arising out of impugned final judgment and order dated 23-10-2018 in WPS No. 5113/2018 passed by the High Court Of Chhatisgarh At Bilaspur)

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

VIJAY BAHADUR MISHRA & ORS.
(With application for c/delay in filing SLP)

Respondent(s)

Date : 08-11-2019 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE L. NAGESWARA RAO
HON'BLE MR. JUSTICE HEMANT GUPTA

For Petitioner(s) Mr. Sanjay Jain, ASG
Mr. Apoorv Kurup, AOR
Mr. Bharat Singh, Adv.
Mr. Baibhaw Gahlaut, Adv.
Ms. Upama Bhattacharjee, Adv.
Mr. Raj Bahadur Yadav, AOR

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Delay condoned.

Issue notice.

Tag with SLP (Civil) D. No.36278/2019.

(Geeta Ahuja)
Court Master

(Sunil Kumar Rajvanshi)
Court Master